

HIGH COURT OF CHHATTISGARH, BILASPUR

Circular

No. 8511 / (SCMS)

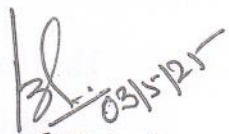
Bilaspur, dated 03 May, 2025

In compliance of the direction of Hon'ble Supreme Court issued in **Civil Appeal Nos. 3640-3642/2025** (arising out of SLP(C) Nos. 8490-8492 of 2020) titled "**(Periyammal (Dead) Through LRS & Ors. Vs. V. Rajamani & Another ETC.**" The below mentioned direction is issued to all Court subordinate of this High Court dealing with execution proceedings for mandatory compliance:-

- 1. All Execution Courts to ensure that the execution proceedings pending in courts shall be decided and disposed of within a period of six months without fail otherwise the concerned presiding officer would be answerable to the High Court on its administrative side.*

All the Judicial Officers are directed to strictly comply with the above direction.

By order of Hon'ble the High Court


(K. Vinod Kujur)
Registrar General

Endt. No. 8512 / SCMS

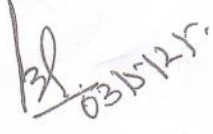
Bilaspur, dated 03rd May, 2025

1. Copy forwarded to:-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal District and Sessions Judge, Balod/Balodabazar-Bhatapara/Balrampur-Ramanujganj/Bastar(Jagdalpur)/Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/Surajpur/ Sarguja (Ambikapur)/Uttar Bastar (Kanker)

21. Principal Judge/Additional Principal Judge/Judge, Family Court, Balod/Balodabazar-Bhatapara/ Bastar (Jagdalpur)/ Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/Surajpur/ Sarguja (Ambikapur)/Uttar Bastar (Kanker), for strict compliance.
22. Special Judge, SC & ST Act, Bastar (Jagdalpur)/ Bilaspur/ Durg/ Janjgir-Champa/ Jashpur/ Korba/ Korla (Baikunthpur)/ Raigarh/ Raipur/ Rajnandgaon/ Sarguja (Ambikapur), for strict compliance.
23. The Registrar, Industrial Court, Ghadi Chowk, Raipur, for strict compliance.
24. The Judge, Commercial Court, (District level), Atal Nagar, 2nd Floor, Yojna Bhawan, Near Police headquarters, Nava Raipur, for strict compliance.
25. The Presiding Officer, Labour Court, Balodabazar-Bhatapara/ Bastar (Jagdalpur)/Bilaspur/Dhamtari/ Durg/ Janjgir-Champa/Korba/ Korla (Baikunthpur)/Mahasamund/Raigarh/ Raipur/ Rajnandgaon/Sarguja (Ambikapur), for strict compliance.
26. The Registrar (Judicial/Computerization) High Court of Chhattisgarh, Bilaspur, *for information*.
27. The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information*.
28. Officer-on Special Duty, High Court of Chhattisgarh, Bilaspur *for information*.
29. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
30. The Joint Registrar (Checker Section) High Court of Chhattisgarh, Bilaspur *for information*.
31. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(K. Vinod Kujur)
Registrar General